

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:62  
ANSWERED ON:26.07.2010  
DEFENCE ACQUISITION PROCESS  
Gandhi Shri Feroze Varun

**Will the Minister of DEFENCE be pleased to state:**

- (a) whether the Government has proposed to form a unified organization to speed up acquisition and indigenization process;
- (b) if so, the details thereof and action taken by the Government in this regard;
- (c) whether the Government proposes to implicate vendors who fail to produce the equipment at the field trial stage after responding to the Request For Information (RFI) offering some equipment of specific qualitative requirements;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

**Answer**

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

(a) to (e): A statement is attached.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA UNSTARRED QUESTION NO.62 FOR ANSWER ON 26-07-2010

A dedicated Acquisition Wing in the Ministry of Defence having an integrated set-up with officers from the Department of Defence, Finance Division and Service Headquarters was created in 2002 to assist the Defence Procurement Board. All matters related to acquisition of capital nature are dealt by the Acquisition Wing.

As per the provisions of Defence Procurement Procedure (DPP) 2008 (Amendment 2009), a Request For Information (RFI) is issued to obtain inputs for preparation of a broad based Service Qualitative Requirements (SQRs) as also other elements which need to be structured into the costing, maintenance / product support and Transfer of Technology (ToT) aspects of the equipment proposed to be procured. After a decision on Acceptance of Necessity (AON), categorization and quantity is taken, Request For Proposal (RFP) is issued to short-listed vendors to make their offers taking into consideration full requirements of the acquisition. Those vendors / firms who are technically compliant are called for Field Evaluation (trials) on 'No Cost No Commitment' basis. If the equipment is not evaluated in the initial trials, then the vendor / equipment would not be considered at a later point of time.